

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. IA 611/2021- 60(5) IA 678/2021- 60(5) IA 2152/2021- 60(5)
IA 921/2020- 60(5) IA 592/2022- 60(5) IA 864/2022- 60(5) IA
1201/2022- 60(5) CA 23/2022 CA 24/2022 IN C.P.(IB)
1202/MB/2017

CORAM:

SHRI SHYAM BABU GAUTAM	JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T)	HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022**

NAME OF THE PARTIES: KSS Petron Pvt. Ltd.

APPEARANCE :

FOR THE LIQUIDATOR	: Adv. Sandeep Bajaj
FOR THE APPLICANT	: Adv. U. L. Shah

**Section: 60 (5) Sec 42 U/s 10 of Insolvency and Bankruptcy Code,
2016**

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **02.01.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

01.12.2022
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)